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Title: Introduction of the Code of Criminal Procedure (Amendment) Bill, 2015. (insertion of new section 199A).

(Insertion of new section 199A)

SHRI BHARTRUHARI MAHTAB (CUTTACK): I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

The motion was adopted.

SHRI BHARTRUHARI MAHTAB: I introduce the Bill.

15.45 ½ hrs